

Sl. No. 11

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/12/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. Potluri Mohana Murali Krishna & Vantage Spinners Private Limited

ORDER

Present: Mr. G.Sanjeeva Reddy, Ld. Counsel for the FC.

Mr. Sunder Khatri & Ms. Puja Chaurasia, Ld. Counsels for R1.

Last opportunity given for filing objections to the RP's Report as well as counter to the CP. List the matter on 13.06.2024.

sdr

SANJAY PURI
MEMBER (TECHNICAL)

sdr

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)